

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27168/2017

(Arising out of impugned final judgment and order dated 13-09-2017
in CMWP No. 3575/2013 passed by the High Court of Judicature At
Allahabad)

SUDHA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(WITH APPLN(S) FOR EXEMPTION FROM FILING O.T. ON IA 102698/2017)

Date : 15-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Dr. Rajeev Sharma, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

The Court made the following
O R D E R

Not taken up.

List tomorrow i.e. on 16.11.2017.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR